

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON

ACCOMMODATION ALLOTTED TO MINISTERS IN MINISTRY OF EXTERNAL AFFAIRS

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SHRI LALIT KISHORE CHATURVEDI

Will the Minister of COALCOALEXTERNAL AFFAIRSURBAN DEVELOPMENT be pleased to state :-

- (a) the accommodations allotted to Minister of External Affairs and Minister of State in External Affairs;
- (b) whether both Ministers continued to live in five star hotels instead of living in allotted accommodations and they left hotels only when the Finance Minister advised them to do so;
- (c) the period during which they stayed in hotel, and the amount of bill thereof and who paid that amount; and
- (d) the estimate of the amount to be spent on maintenance, changes, extension, renovation and decoration of accommodations allotted to them?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

- (a) : Bungalow No. 1, Thyagaraj Marg and 97, Lodhi Estate were allotted to Minister of External Affairs and Minister of State for External Affairs, respectively.
- (b), (c) & (d) : The information is being collected and will be laid on the table of the House.